


NO. NGT(PB)/03/2014/JUDICIAL-I/ 294  
**NATIONAL GREEN TRIBUNAL**  
PRINCIPAL BENCH, NEW DELHI

Dated : 02.03.2017

**ORDER**

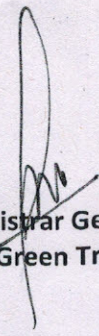
Hon'ble Chairperson has been pleased to reschedule the sitting of Special Circuit Bench of National Green Tribunal (Southern Zone Bench) at Kochi from 3<sup>rd</sup> March, 2017 to 10<sup>th</sup> March, 2017, due to administrative reasons.

The cases listed for 3<sup>rd</sup> March, 2017 will now be listed before the Circuit Bench at Kochi on 10<sup>th</sup> March, 2017 and the directions as issued for 3<sup>rd</sup> March, 2017 shall be complied with for the next date i.e. 10<sup>th</sup> March, 2017.

  
(Registrar General)  
National Green Tribunal

Copy for information to :

- 2/3/17
1. Dy. Registrar cum PPS to Hon'ble Chairperson
  2. PS to Registrar General
  3. Registrar, NGT Southern Zone Bench, Chennai for information and necessary action.
  4. PA to Dy. Registrar (Judicial)
  5. Consultant (Kochi Circuit Bench) with the direction that order be placed on Notice Board.
  6. Consultant (Admin. & Protocol)
  7. Consultant (Judicial-1)
  8. Bar Association of NGT, Principal Bench & Kochi High Court
  9. Website of NGT
  10. Notice Board

  
(Registrar General)  
National Green Tribunal

Received in R&E Section 02/03/2017 01:25 PM